

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 402**  
**IB/253/ND/2023**

**IN THE MATTER OF:**

Central Railside Warehouse  
Company Limited

...

Applicant

**Under Section 59(7) of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 22.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Abhishek Naik, Ms. Gulafsha Kureshi, Advs.  
For the RoC : Ms. Jyoti Khurana, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Mr. Abhishek Naik, Learned Counsel for the applicant as well as Ms. Jyoti Khurana, Learned Counsel for the RoC are present physically. Heard the submissions made by Learned Counsel for the applicant as well as Learned Counsel for the RoC. Order reserved.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**